

CENTRAL ELECTRICITY REGULATORY COMMISSION
World Trade Centre, 6th, 7th and 8th floor, Tower -B, Nauroji Nagar, New
Delhi-110029 Tele No.: 011-23353503/23753918, Fax: 011-23753923

No. L-1/260/2021/CERC

Dated: 24th May, 2024

PUBLIC NOTICE

Sub: Extension of date for seeking comments/suggestions on Draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2024

The comments/suggestions/objections were solicited from the stakeholders on Draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2024 by 24th May 2024 vide notice dated 30th April, 2024.

2. On the request of the stakeholders, the last date for submission of comments/suggestions/ objections is extended till 3rd June, 2024. The comments/suggestions/ objections may be sent to the Secretary, Central Electricity Regulatory Commission, World Trade Centre, 6th, 7th and 8th floor, Tower -B, Nauroji Nagar, New Delhi-110029 or may be mailed to secy@cercind.gov.in and advisor-re@cercind.gov.in on or before 3rd June, 2024. The comments/suggestions may also be uploaded by through the SAUDAMINI Portal after login and clicking the e-Regulation link on the e-filing Home Page. For any query on uploading on the SAUDAMINI Portal, e-Court Helpdesk at 011-23353503 Extension 260 or 7042604928 may be contacted.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-

(Harpreet Singh Pruthi)
Secretary